

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 19 of 2013

Dated : 24th January, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Kerala State Electricity Board Appellant (s)

Versus

Kerala State Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant(s): Mr. M.T. George

ORDER

Admit. Issue notice to the Respondents returnable on 27.02.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents. ***Issue Public Notice.***

Post the matter on **27.02.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/mk